

INDEX

TO

LOK SABHA DEBATES

(FOURTEENTH SERIES)

VOLUME XVII TO XX

SEVENTH SESSION OF THE FOURTEENTH LOK SABHA

February 16, 2006 to May 23, 2006

Magha 27, 1927 (Saka) to Jyaishttha 02, 1928 (Saka)



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HOW TO USE THE INDEX

The Index is arranged alphabetically with the Subject Index separated from Name Index and printed in the following order: Part I—SUBJECT INDEX; Part II—NAME INDEX. At the end of every entry, the Debate Number is given in numerical and Volume Number is given in Roman numerals followed by the date of the Debate in parenthesis and column number or numbers, as the case may be is given immediately after that printed as (Deb. 3, Vol. XXXVII, 04-12-2003) Col. 154—156.

All the Bills are alphabetically arranged under the main heading "Bill(s)". The stages of the Bills are given at the end of title in form of Int., Consid., Consid. and Pass etc. The matter pertaining to Papers Laid on the Table is shown under the heading PLT.

Each keyword is reflective of the subject matter it pertains to, for example, a matter pertaining to Agriculture may be found under the heading Agriculture besides the appropriate head. Similarly matter related to all types of diseases is put under the heading disease and matter related to Health Care under heading Health Care.

The name of Institutions, Programmes, Schemes are put under the heading of the name of such Institution, Scheme, Programmes.

The matter pertaining to Committees are put under the heading Committee(s), Port under Ports, Airport under Airports, Airline under Airlines, River under Rivers. The Committee report stages are reflected at the end of title by the word Presented/Laid.

The Matters Under Rule 377 are shown as (MUR 377) and Discussion Under Rule 193 as (DUR 193).

Information pertaining to Railways has been indexed under the various main headings commencing with the word Railways e.g. "Railway Lines", "Railway Trains" etc.

Information regarding various States in India and the various foreign countries has been Indexed under their respective names.

A list of abbreviations used in the Index is given below:

A.M.	Adjournment Motion
C.A.	Calling Attention to Matter of Urgent Public Importance
Int.	Introduction Stage of Bill
Consid. & Pass.	Consideration & Adoption Stage of a Bill
DUR 193	Discussion Under Rule 193
MUR 377	Matters Under Rule 377
PLT	Papers Laid on the Table
Res.	Resolution
Sub.	Submission by Member
St.	Statement

PART I—SUBJECT INDEX

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(Deb. 24, Vol. XIX, 21-03-2006)
Col. 67
- Need to declare Villupuram in Tamil Nadu as an industrially backward district (MUR 377)**
(Deb. 35, Vol. XX, 23-05-2006)
Col. 403
- Need to delink Vadinar area from Kandla Port Limit. and revert the same to Gujarat State (MUR 377)**
(Deb. 25, Vol. XIX, 22-03-2006)
Col. 8
- Need to develop 'Lonar Crater' in Buldana Parliamentary Constituency, Maharashtra as an International tourist Centre. (MUR 377)**
(Deb. 13, Vol. XVIII, 06-03-2006)
Col. 368-69
- Need to develop and beautify 'Kabir Chaura' at Maghar in Khalilabad Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 31, Vol. XX, 17-05-2006)
Col. 443-44
- Need to develop Dandi Yatra route as a heritage project in Gujarat (MUR 377)**
(Deb. 20, Vol. XVIII, 14-03-2006)
Col. 386
- Need to develop road infrastructure in Karaikal region of the Union Territory of Pondicherry. (MUR 377)**
(Deb. 13, Vol. XVIII, 06-03-2006)
Col. 370

- Need to enact a law providing statutory basis to the extant policy of reservations to Scheduled Castes and Scheduled Tribes for its effective implementation (MUR 377)
(Deb. 17, Vol. XVIII, 10-03-2006)
Col. 345-46
- Need to enact a legislation providing for conversion of Tripura University into a Central University (MUR 377)
(Deb. 21, Vol. XIX, 17-03-2006)
Col. 272
- Need to enact a legislation to prevent sale of sub-standard gold (MUR 377)
(Deb. 13, Vol. XVIII, 06-03-2006)
Col. 361
- Need to encourage setting up of Chip manufacturing units in Bangalore, Karnataka (MUR 377)
(Deb. 17, Vol. XVIII, 10-03-2006)
Col. 345
- Need to enhance Minimum Support Price of cotton in the country (MUR 377)
(Deb. 21, Vol. XIX, 17-03-2006)
Col. 265-66
- Need to enhance the proportion of grants being given to Rajasthan as central assistance (MUR 377)
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 282
- Need to enquire into alleged irregularities in the sale of railway tickets in Gondia-Chanda section of Nagpur Division in Bilaspur Zone (MUR 377)
(Deb. 35, Vol. XX, 23-05-2006)
Col. 396
- Need to enquire into the functioning of placement agencies providing services of house-maids in Delhi with a view to check trafficking of Adivasi girls (MUR 377)
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 287
- Need to ensure easy availability of LPG and Kerosene to the consumers in the country. (MUR 377)
(Deb. 13, Vol. XVIII, 06-03-2006)
Col. 364-65
- Need to ensure effective implementation of Labour laws in Border Roads Organisation (MUR 377)
(Deb. 20, Vol. XVIII, 14-03-2006)
Col. 384
- Need to ensure employment in respect of cases considered under compassionate ground (MUR 377)
(Deb. 3, Vol. XVII, 20-02-2006)
Col. 337-38
- Need to ensure holding of regular meetings of District Vigilance and Monitoring Committees constituted to review the implementation of Centrally Sponsored Projects (MUR 377)
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 291-92
- Need to ensure proper implementation of Rural Development Schemes in Chidambaram Parliamentary Constituency, Tamil Nadu (MUR 377)
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 352
- Need to ensure safety of Indian Nationals working in Afghanistan (MUR 377)
(Deb. 31, Vol. XX, 17-05-2006)
Col. 436-37
- Need to ensure supply of LPG through pipeline in Jaipur, Rajasthan (MUR 377)
(Deb. 29, Vol. XIX, 15-05-2006)
Col. 545
- Need to ensure that adequate quantity of ration is supplied to the people living Below Poverty Line People in the region (MUR 377)
(Deb. 3, Vol. XVII, 20-02-2006)
Col. 341

- Need to ensure that Dearness Allowance is paid by the Beedi Manufacturing Companies to Beedi workers in the country (MUR 377)
(Deb. 17, Vol. XVIII, 10-03-2006)
Col. 344
- Need to ensure that derogatory remarks made against late Sardar Patel in the History Book prescribed in Delhi University are expunged (MUR 377)
(Deb. 34, Vol. XX, 22-05-2006)
Col. 499
- Need to ensure that interest rate on Provident Fund is not further reduced (MUR 377)
(Deb. 34, Vol. XX, 22-05-2006)
Col. 501-02
- Need to ensure that the number of seats available in different disciplines in Allahabad University is not reduced (MUR 377)
(Deb. 31, Vol. XX, 17-05-2006)
Col. 442
- Need to ensure the sum allocated under special component plans for the benefit of SCs/STs is not spent on any other items of work (MUR 377)
(Deb. 3, Vol. XVII, 20-02-2006)
Col. 346
- Need to establish a Railway Division of South Central Railway at Kazipet, Andhra Pradesh (MUR 377)
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 297
- Need to evolve a clear policy for the protection of tigers in Sunderbans Tiger Reserve (MUR 377)
(Deb. 20, Vol. XVIII, 14-03-2006)
Col. 391
- Need to evolve a national programme to check erosion caused by river Darekeswar in Vishnupur Parliamentary Constituency, West Bengal. (MUR-377)
(Deb. 13, Vol. XVIII, 06-03-2006)
Col. 366-67
- Need to evolve new guidelines for providing 'Swatantrata Sainik Samman' pension to freedom fighters (MUR 377)
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 243-44
- Need to exempt stamp fees on mortgaged land for Kisan Credit Cards from the farmers in Punjab (MUR 377)
(Deb. 5, Vol. XVII, 22-02-2006)
Col. 340
- Need to expedite construction of Barjora-Tajpur, Hatashuri-Godardihi and other pending road projects in Bankura and Burdwan districts in West Bengal under Pradhan Mantri Gramin Sadak Yojana (MUR 377)
(Deb. 20, Vol. XVIII, 14-03-2006)
Col. 387-88
- Need to expedite construction of Central School building at Shajapur, Madhya Pradesh (MUR 377)
(Deb. 25, Vol. XIX, 22-03-2006)
Col. 6
- Need to expedite construction of houses under 'Sainik Awas Nirman Yojana' in Pithoragarh district, Uttaranchal (MUR 377)
(Deb. 24, Vol. XIX, 21-03-2006)
Col. 66-67
- Need to expedite construction of National Highways in Bihar (MUR 377)
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Col. 71
- Need to expedite construction work of the bypass at Etawah, Uttar Pradesh (MUR 377)
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 287-88
- Need to expedite opening of a Kendriya Vidyalaya at Gopeshwar in Chāmoli district, Uttaranchal (MUR 377)
(Deb. 21, Vol. XIX, 17-03-2006)
Col. 269

- Need to expedite repair and four laning work of National Highway No. 28 between Rudali and Basti in Uttar Pradesh (MUR 377)
(Deb. 20, Vol. XVIII, 14-03-2006)
Col. 390
- Need to expedite setting up of Regional All India Institute of Medical Sciences at Bhopal, Madhya Pradesh (MUR 377)
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 346-47
- Need to expedite the recruitment process of Gangmen in Kharagpur Division of South Eastern Railway (MUR 377)
(Deb. 30, Vol. XIX, 16-05-2006)
Col. 444-45
- Need to expeditious completion of CNG station by GAIL at Bareilly, Uttar Pradesh (MUR 377)
(Deb. 25, Vol. XIX, 22-03-2006)
Col. 7-8
- Need to extend financial assistance to the Government of Rajasthan for providing relief to the farmers whose crops have been damaged due to rains (MUR 377)
(Deb. 23, Vol. XIX, 20-03-2006)
Col. 20
- Need to fill vacancies and provide necessary amenities at Kendriya Vidyalaya (MUR 377)
(Deb. 8, Vol. XVII, 27-02-2006)
Col. 329-30
- Need to finalize the process for privatisation of ESI hospitals in Kolhapur and Pune for the benefit of labour force (MUR 377)
(Deb. 32, Vol. XX, 18-05-2006)
Col. 336
- Need to find permanent solution to recurring floods in Eastern Uttar Pradesh (MUR 377)
(Deb. 30, Vol. XIX, 16-05-2006)
Col. 439
- Need to formulate a National policy to prevent exploitation of ground water for commercial purposes in Jharkhand. (MUR 377)
(Deb. 13, Vol. XVIII, 06-03-2006)
Col. 362-63
- Need to formulate a policy for improving the condition of slums in the metropolitan cities (MUR 377)
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 247-48
- Need to formulate a policy for the benefit of farmers cultivating mustard in Rajasthan (MUR 377)
(Deb. 21, Vol. XIX, 17-03-2006)
Col. 270
- Need to formulate a system for providing relief to the beneficiaries of Antyodaya Yojana direct through Banks particularly in Bijnore district, Uttar Pradesh (MUR 377)
(Deb. 35, Vol. XX, 23-05-2006)
Col. 403-04
- Need to formulate an Action Plan for conservation of Vembanad wet land system in Kerala (MUR 377)
(Deb. 17, Vol. XVIII, 10-03-2006)
Col. 341-42
- Need to formulate policies for the welfare of farmers in Vidarbha region of Maharashtra (MUR 377)
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 348-49
- Need to formulate schemes for the rehabilitation of youths indulging in drug abuse and other social evils (MUR 377)
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 293
- Need to get survey work done for construction of Inland Waterway in Tizu river in Nagaland between Logmatar and International border of Myanmar (MUR 377)
(Deb. 29, Vol. XIX, 15-05-2006)
Col. 548-49

- Need to give preference to the local producers for programmes telecast on Kashmir Channel in Jammu and Kashmir (MUR 377).**
(Deb. 10, Vol. XVII, 01-03-2006)
Col. 266
- Need to grant 'Autonomous Body' status to the Stationery Department, Kolkata and release funds for its revival (MUR 377)**
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 242-43
- Need to grant Central University Status to Andhra University (MUR 377)**
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 237-38
- Need to grant clearance to 'Control of Organised Crime in Gujarat' Bill sent by the Government of Gujarat (MUR 377)**
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 241
- Need to grant funds for desiltation of river Gomti in Sultanpur district, Uttar Pradesh. (MUR 377)**
(Deb. 13, Vol. XVIII, 06-03-2006)
Col. 368
- Need to grant funds for development of tourism in Junagarh district, Gujarat (MUR 377)**
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 237
- Need to grant licences to the tour operators with a view to attract foreign tourists in the country (MUR 377)**
(Deb. 8, Vol. XVII, 27-02-2006)
Col. 331
- Need to grant pension to the personnel of Armed forces who have rendered service shorter than the prescribed period of eligibility (MUR 377)**
(Deb. 14, Vol. XVIII, 07-03-2006)
Col. 492-93
- Need to grant relief to the farmers who had borrowed loans in Malegaon Parliamentary Constituency, Maharashtra with a view to check increasing incidents of suicides by farmers in the region (MUR 377)**
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 241
- Need to grant special financial package for development of tourism in Arunachal Pradesh. (MUR 377)**
(Deb. 13, Vol. XVIII, 06-03-2006)
Col. 363-64
- Need to grant special package for the development of ravines in Etawah Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 20, Vol. XVIII, 14-03-2006)
Col. 388
- Need to have a look at the activities of FIIs in view of unprecedented fall in the stock market (MUR 377)**
(Deb. 35, Vol. XX, 23-05-2006)
Col. 397-98
- Need to have a time bound programme for completion of Road Over Bridges work in Kerala (MUR 377)**
(Deb. 31, Vol. XX, 17-05-2006)
Col. 441
- Need to implement 'Food for Work' and 'Rural Employment Guarantee Scheme' in East Singhbhoom district in Jamshedpur Parliamentary Constituency, Jharkhand (MUR 377)**
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 353
- Need to implement National Rural Employment Guarantee Programme in Jalore Parliamentary Constituency and other parts of Rajasthan (MUR 377)**
(Deb. 21, Vol. XIX, 17-03-2006)
Col. 270-71

- Need to implement the programme for providing grants to the farmers by National Tilhan Board (MUR 377)**
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 296
- Need to implement the recommendations of Mahajan Commission's Report on border dispute between Maharashtra and Karnataka with regard to the status of Belgaum (MUR 377)**
(Deb. 32, Vol. XX, 18-05-2006)
Col. 338-39
- Need to implement the recommendations of National Farmers Commission for the benefit of farmers in the country (MUR 377)**
(Deb. 32, Vol. XX, 18-05-2006)
Col. 336-37
- Need to implement the recommendations of Rangarajan Committee on Petroleum Products and peg the tax rate at 20 per cent to check price rise (MUR 377)**
(Deb. 32, Vol. XX, 18-05-2006)
Col. 332-33
- Need to implement Urban Development Scheme in towns of Amreli Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 20, Vol. XVIII, 14-03-2006)
Col. 383
- Need to impose a levy on generation of electricity with a view to pass on the benefit of revenue to the power producing States (MUR 377)**
(Deb. 10, Vol. XVII, 01-03-2006)
Col. 272
- Need to impose ban on use of foodgrains in preparation of alcohol (MUR 377)**
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 288-89
- Need to include Ajmer district in Rajasthan in National Rural Employment Guarantee Programme (MUR 377)**
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 284-85
- Need to include all the districts of Orissa in the 'Backward Region Grant Fund Scheme' with a view to accelerate the Socio-economic development in the region (MUR 377)**
(Deb. 21, Vol. XIX, 17-03-2006)
Col. 275
- Need to include all the districts of Orissa under National Horticulture Mission Programme (MUR 377)**
(Deb. 25, Vol. XIX, 22-03-2006)
Col. 12-13
- Need to include Bargarh district of Orissa under National Rural Employment Guarantee Scheme (MUR 377)**
(Deb. 32, Vol. XX, 18-05-2006)
Col. 335
- Need to include Bhojpuri language in the Eighth Schedule to the Constitution (MUR 377)**
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 345
- Need to include Khandmal district in Orissa under Rashtriya Sam Vikas Yojana (MUR 377)**
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 289
- Need to include more districts in Tamil Nadu under National Rural Employment Guarantee Scheme (MUR 377)**
(Deb. 23, Vol. XIX, 20-03-2006)
Col. 24-25
- Need to include Nilgiri Block in Orissa under National Rural Employment Guarantee Programme (MUR 377)**
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 351
- Need to include Rajasthan language in the Eighth Schedule to the Constitution (MUR 377)**
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 292

Need to include road from Deori Bandh (Uttar Pradesh) to Haropalpur (Madhya Pradesh) under National Highways and complete the widening of road between Deori Bandh and Mataudh (MUR 377)

(Deb. 34, Vol. XX, 22-05-2006)
Col. 503

Need to increase supply of SIM cards of BSNL in Bellary, Karnataka and improve the Mobile Services in sub-urban and rural areas of the State (MUR 377)

(Deb. 6, Vol. XVII, 23-02-2006)
Col. 346

Need to increase the honorarium being given to Indian soldiers who worked for Allied Forces during Second World War (MUR 377)

(Deb. 31, Vol. XX, 17-05-2006)
Col. 440-41

Need to increase the number of general compartments in all Express and Super-fast trains for the benefit of common man (MUR 377)

(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 239

Need to install Instrument Landing System at Lengpui Airport in Mizoram (MUR 377)

(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 298

Need to introduce a new express train between Amreli and Valsad in Gujarat (MUR 377)

(Deb. 14, Vol. XVIII, 07-03-2006)
Col. 485

Need to introduce circular trains linking Guntur, Tenali and Krishna Canal in Andhra Pradesh (MUR 377)

(Deb. 21, Vol. XIX, 17-03-2006)
Col. 267

Need to introduce EMU and DMU on Kota-Ratlam and Indore-Ujjain sectors respectively (MUR 377)

(Deb. 31, Vol. XX, 17-05-2006)
Col. 437-38

Need to involve local people and agencies of rehabilitation activities in Tsunami hit Andaman and Nicobar Islands (MUR 377)

(Deb. 29, Vol. XIX, 15-05-2006)
Col. 544-45

Need to issue certificates to the families of those missing since 1984 riots for the purpose of filing claim Compensations (MUR 377)

(Deb. 13, Vol. XVIII, 06-03-2006)
Col. 359-60

Need to issue licences to tourist operator with a view to attract international tourists in the country (MUR 377)

(Deb. 23, Vol. XIX, 20-03-2006)
Col. 23

Need to lay a new rail line between Gaya and Tori *via* Chatra and expedite completion of Varwadih-Chirmir rail section in Bihar (MUR 377)

(Deb. 25, Vol. XIX, 22-03-2006)
Col. 11

Need to lay a new rail line between Gaya and Tori *via* Chatra in Bihar and complete the pending construction work of railway line between Varwadih and Chirmiri (MUR 377)

(Deb. 30, Vol. XIX, 16-05-2006)
Col. 443

Need to lay a new railway line between Bilaspur and Mandla *via* Mungeli-Jabalpur in Chhattisgarh (MUR 377)

(Deb. 31, Vol. XX, 17-05-2006)
Col. 438

Need to lay a new railway line between Harpalpur and Hamirpur Road railway station, Uttar Pradesh (MUR 377)

(Deb. 30, Vol. XIX, 16-05-2006)
Col. 442-43

- Need to lift ban imposed on timber extraction in Andaman and Nicobar Islands (MUR 377)**
(Deb. 10, Vol. XVII, 01-03-2006)
Col. 263-64
- Need to look into the problem being faced by Indians working in foreign countries especially Gulf and Pakistan (MUR 377)**
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 284
- Need to look into the problems being faced by Gond Community in Varanasi district, Uttar Pradesh (MUR 377)**
(Deb. 23, Vol. XIX, 20-03-2006)
Col. 16-17
- Need to look into the problems faced by Cellone subscribers in National Capital Region, Delhi (MUR 377)**
(Deb. 24, Vol. XIX, 21-03-2006)
Col. 69
- Need to make available drinking water free from fluoride and arsenic to the people at large particularly in Andhra Pradesh (MUR 377)**
(Deb. 30, Vol. XIX, 16-05-2006)
Col. 435
- Need to make available LPG Connection on demand (MUR 377)**
(Deb. 31, Vol. XX, 17-05-2006)
Col. 440
- Need to make it mandatory for every eligible person to vote in General Elections (MUR 377)**
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 343-44
- Need to make payment of the arrears to coal workers as per National Coal Wage Agreement (MUR 377)**
(Deb. 25, Vol. XIX, 22-03-2006)
Col. 8-9
- Need to make suitable amendment in the Crop Insurance Scheme by considering Village as a unit for providing compensation to the farmers in the country (MUR 377)**
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 292
- Need to minimise inordinate delays in running of trains and provide relief to the passengers from paying indirect surcharges (MUR 377)**
(Deb. 29, Vol. XIX, 15-05-2006)
Col. 545-46
- Need to open a Branch of State Bank of India at Jakhania market in Saidpur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 24, Vol. XIX, 21-03-2006)
Col. 70
- Need to open a Central School in Bagaha region of Champaran district Bihar (MUR 377)**
(Deb. 35, Vol. XX, 23-05-2006)
Col. 402
- Need to open a Purchasing Centre of the Cotton Corporation of India in Savanur Taluka, Haveri District, Karnataka (MUR 377)**
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 283
- Need to open a railway booking centre at Bodinayakanur, Tamil Nadu (MUR 377)**
(Deb. 24, Vol. XIX, 21-03-2006)
Col. 64
- Need to open an Agricultural Research Centre for augmenting the productivity as well as the quality of spice seeds in Mehsana Parliamentary Constituency, Gujarat (MUR 377)**
(Deb. 23, Vol. XIX, 20-03-2006)
Col. 15-16

- Need to open an LPG outlet at Ramganj Mandi in Kota district, Rajasthan (MUR 377)**
(Deb. 23, Vol. XIX, 20-03-2006)
Col. 19-20
- Need to open branches of State Bank of India at Sareela and Muskara in Hamirpur Parliamentary Constituency and Kabrai in Mahoba district of Uttar Pradesh (MUR 377)**
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 294
- Need to open Kasturba Girls Residential Schools in Alwar district, Rajasthan (MUR 377)**
(Deb. 24, Vol. XIX, 21-03-2006)
Col. 65
- Need to open Regional Directorate at Srinagar for promotion of Handicrafts business in J&K and Ladakh region (MUR 377)**
(Deb. 23, Vol. XIX, 20-03-2006)
Col. 25-26
- Need to open the Branches of Nationalised Banks in Salempur Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 23, Vol. XIX, 20-03-2006)
Col. 22
- Need to operate international flights from Madurai, Tamil Nadu to Singapore, Kuala Lumpur and Gulf countries (MUR 377)**
(Deb. 20, Vol. XVIII, 14-03-2006)
Col. 382-83
- Need to organise more national Championships in Manipur for better utilisation of existing sports infrastructure in the State as well as training sports persons for the upcoming Olympic Games (MUR 377)**
(Deb. 25, Vol. XIX, 22-03-2006)
Col. 5
- Need to pay fifty percent share of profit earned on oil and gas produced from Rajasthan to the Government of Rajasthan for the development of the State (MUR 377)**
(Deb. 10, Vol. XVII, 01-03-2006)
Col. 269
- Need to prepare a comprehensive railway development plan with a separate Budget for Pondicherry (MUR 377)**
(Deb. 29, Vol. XIX, 15-05-2006)
Col. 548
- Need to prevent illegal entry of Jute Twine from Nepal with a view to protect the Small Scale Jute Twine Manufacturing Industries in Andhra Pradesh (MUR 377)**
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 290
- Need to prevent the reported move to resume Lottery business in the country (MUR 377)**
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 288
- Need to protect the interest of farmers while signing proposed Free Trade Agreement with ASEAN Countries (MUR 377)**
(Deb. 35, Vol. XX, 23-05-2006)
Col. 404-05
- Need to protect the interests of labourers while implementing labour reforms (MUR 377)**
(Deb. 14, Vol. XVIII, 07-03-2006)
Col. 487-88
- Need to provide a direct train between Mahoba and Lucknow via Kanpur with necessary amenities at Mahoba Railway Station in Uttar Pradesh (MUR 377)**
(Deb. 5, Vol. XVII, 22-02-2006)
Col. 342-43

- Need to provide a special relief package to the farmers whose crops have been damaged due to hailstorm and rains in Hamirpur and Mahoba regions in Uttar Pradesh (MUR 377)
(Deb. 25, Vol. XIX, 22-03-2006)
Col.10-11
- Need to provide adequate compensation to the farmers whose land has been acquired for widening of National Highway in Chail Parliamentary Constituency, Uttar Pradesh (MUR 377)
(Deb. 23, Vol. XIX, 20-03-2006)
Col.23
- Need to provide adequate compensation to the villagers in Tirunelveli Parliamentary Constituency whose lands have been acquired for expansion of Sterllite Copper Limited, Tamil Nadu (MUR 377)
(Deb. 23, Vol. XIX, 20-03-2006)
Col.18-19
- Need to provide adequate funds for ensuring availability of water for drinking and irrigation purposes in Banaskantha Parliamentary Constituency, Gujarat (MUR 377)
(Deb. 29, Vol. XIX, 15-05-2006)
Col.543-44
- Need to provide adequate funds for promotion of Tamil as a classical language (MUR 377)
(Deb. 23, Vol. XIX, 20-03-2006)
Col.23-24
- Need to provide basic infrastructural facilities at Sunderbans Wildlife area in West Bengal (MUR 377)
(Deb. 5, Vol. XVII, 22-02-2006)
Col.346
- Need to provide BSNL Mobile Services in Araria Parliamentary Constituency, Bihar (MUR 377)
(Deb. 34, Vol. XX, 22-05-2006)
Col.498-99
- Need to provide canteen and other facilities to the para-military personnel after their retirement (MUR 377)
(Deb. 20, Vol. XVIII, 14-03-2006)
Col.385-86
- Need to provide Central assistance to the Football Academies helping them to produce quality-players of international standard (MUR 377)
(Deb. 16, Vol. XVIII, 09-03-2006)
Col.286-87
- Need to provide Central Grant to the pomegranate growers whose crops have been affected due to drought in district Solapur, Maharashtra (MUR 377)
(Deb. 35, Vol. XX, 23-05-2006)
Col.405
- Need to provide civic amenities at the religious places of Kalyani Devi and Pariyar in Unnao district, Uttar Pradesh with a view to promote tourism in the region (MUR 377)
(Deb. 35, Vol. XX, 23-05-2006)
Col.400
- Need to provide compensation to the farmers of Ferozepur Parliamentary constituency who suffered losses due to laying of land mines by the Army on their land in 1999 (MUR 377)
(Deb. 19, Vol. XVIII, 13-03-2006)
Col.296-97
- Need to provide compensation to the farmers whose crops have been damaged due to elephant menace in Keonjhar and Sundergarh Districts of Orissa (MUR 377)
(Deb. 29, Vol. XIX, 15-05-2006)
Col.546
- Need to provide compensation to the farmers whose crops have been damaged due to hailstorm in Sagar Parliamentary Constituency, Madhya Pradesh (MUR 377)
(Deb. 25, Vol. XIX, 22-03-2006)
Col.6

- Need to provide compensation to the farmers whose land has been acquired for Air Force Project in Hanumangarh district, Rajasthan (MUR 377)**
(Deb. 32, Vol. XX, 18-05-2006)
Col. 330-31
- Need to provide compensation to the farmers whose land have been acquired for setting up units of NTPC at Unchahar, district Rai Bareilly, Uttar Pradesh (MUR 377)**
(Deb. 30, Vol. XIX, 16-05-2006)
Ccl. 442
- Need to provide compensation to the farmers whose potato and mustard crops have been damaged due to drought and frost in Uttar Pradesh. (MUR 377)**
(Deb. 10, Vol. XVII, 01-03-2006)
Col. 264
- Need to provide economic package to the Nagar Palikas in Banaskantha Parliamentary Constituency for providing basic amenities in the smaller towns of the region (MUR 377)**
(Deb. 5, Vol. XVII, 22-02-2006)
Col. 336-37
- Need to provide employment allowance to unemployed youth in the country (MUR 377)**
(Deb. 32, Vol. XX, 18-05-2006)
Col. 330
- Need to provide employment to the labourers of Bihar Agricultural Labour Federation in Ordnance Factory Rajgir, Nalanda district, Bihar (MUR 377)**
(Deb. 10, Vol. XVII, 01-03-2006)
Col. 271
- Need to provide financial assistance to the farmers in Mehsana Parliamentary Constituency, Gujarat with a view to compensate the losses suffered by them due to exploration of petroleum and natural gas in the region (MUR 377)**
(Deb. 14, Vol. XVIII, 07-03-2006)
Col. 485-86
- Need to provide financial assistance to the Government of Andhra Pradesh for providing basic amenities at SCs/STs hostels in Nizamabad and other parts of state (MUR 377)**
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 238-39
- Need to provide financial assistance to the potato growers whose crops have been damaged due to frost in Agra region of Uttar Pradesh and other parts of the country (MUR 377)**
(Deb. 5, Vol. XVII, 22-02-2006)
Col. 341-42
- Need to provide funds for development and beautification of Sankisa Buddhist Centre in Etawah Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 245-46
- Need to provide funds to Madhwalia Gosadan working for the welfare of sick cattle in Maharajganj district, Uttar Pradesh (MUR 377)**
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 348
- Need to provide funds to solve the acute drinking water problem in rural areas of Unnao Parliamentary Constituency, Uttar Pradesh (MUR 377)**
(Deb. 14, Vol. XVIII, 07-03-2006)
Col. 491
- Need to provide funds to the Government of Maharashtra for undertaking lift irrigation scheme at Hanabarwadi and Dhanagarwadi in Karad Tehsil of Satara district in Maharashtra (MUR 377)**
(Deb. 8, Vol. XVII, 27-02-2006)
Col. 333
- Need to provide rehabilitation package to the Sri Lankan Tamil refugees (MUR 377)**
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 295-96

- Need to provide remuneration to contract workers at par with regular employees in oil PSUs (MUR 377)
(Deb. 30, Vol. XIX, 16-05-2006)
Col. 441
- Need to provide reservation for Nomadic tribes alongwith OBCs in higher educational institutions (MUR 377)
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Col. 328-29
- Need to provide reservation to OBCs in Higher Educational Institutions and reservation in the Private Sector jobs (MUR 377)
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Col. 400-01
- Need to provide special economic package for alround development of the Union Territory of Pondicherry (MUR 377)
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Col. 506
- Need to provide special economic package for development of historical and religious tourist places in Jharkhand (MUR 377)
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Col. 445
- Need to provide Special Economic Package to address irrigation problem in Kaushambi, Allahabad and Fatehpur districts in Uttar Pradesh (MUR 377)
(Deb. 19, Vol. XVIII, 13-03-2006)
Col. 294-95
- Need to provide special economic package to solve the acute shortage of potable water in Uttaranchal (MUR 377)
(Deb. 35, Vol. XX, 23-05-2006)
Col. 395-96
- Need to provide special economic package to the Government of Arunachal Pradesh for improving the State economy and modernisation of Arunachal Pradesh police force (MUR 377)
(Deb. 5, Vol. XVII, 22-02-2006)
Col. 338-39
- Need to provide special grants to the institutions engaged in promotion of Gandhian Philosophy in Gujarat (MUR 377)
(Deb. 21, Vol. XIX, 17-03-2006)
Col. 269
- Need to provide special package for solving acute drinking water problem in Gaya district, Bihar (MUR 377)
(Deb. 25, Vol. XIX, 22-03-2006)
Col. 10-11
- Need to provide stoppage of Ashram Express at Beawar railway station, Rajasthan (MUR 377)
(Deb. 11, Vol. XVIII, 02-03-2006)
Col. 240
- Need to provide three crossing points on the Barasat-Hasnabad Section of railways under Sealdah Division for the benefit of local commuter (MUR 377)
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 351-52
- Need to reconsider closure of the district Rehabilitation Centre, Bhiwani, Haryana (MUR 377).
(Deb. 10, Vol. XVII, 01-03-2006)
Col. 267
- Need to reconsider the proposal for construction of Bogibeel Bridge under N.F. Railway as a National Project (MUR 377)
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Col. 404
- Need to redress the grievances of the employees of District Rural Development Agency (DRDA) in Uttar Pradesh (MUR 377)
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Col. 397
- Need to reduce the exorbitant charges for to and fro flight between Kerala and Gulf Countries (MUR 377)
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 350

- Need to relax the provisions of the Forest (Conservation) Act, 1980 to enable distribution of land to the tribals in Lahul Spiti and Chamba districts of Himachal Pradesh (MUR 377)**
(Deb. 10, Vol. XVII, 01-03-2006)
Col. 265-66
- Need to release a commemorative stamp in honour of Late Shri P.S.K. Lakshmipathiraju, a freedom fighter from Tamil Nadu (MUR 377)**
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Col. 337
- Need to release a Commemorative stamp in memory of M.C. Veerabahu, veteran freedom fighter of Tamil Nadu (MUR 377)**
(Deb. 24, Vol. XIX, 21-03-2006)
Col. 73-74
- Need to release adequate funds for computerization and modernisation of courts (MUR 377)**
(Deb. 24, Vol. XIX, 21-03-2006)
Col. 74-75
- Need to release adequate funds for Orissa under Pradhan Mantri Gramin Sadak Yojana (MUR 377)**
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Col. 328
- Need to release funds for completion of gauge conversion work on Sadulpur-Bikaner and Ratangarh-Degana rail sections (MUR 377)**
(Deb. 21, Vol. XIX, 17-03-2006)
Col. 270
- Need to release funds for development of Manmad in view of forthcoming Kumbh Mela of 2008 at Nanded, Maharashtra (MUR 377)**
(Deb. 30, Vol. XIX, 16-05-2006)
Col. 439-40
- Need to release funds for doubling of broad-gauge rail track on Madurai-Dindigul sector (MUR 377)**
(Deb. 6, Vol. XVII, 23-02-2006)
Col. 349-50
- Need to release funds for early completion of all the pending irrigation projects in Purulia district, West Bengal (MUR 377)**
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Col. 334
- Need to release funds for setting up of a valve Cluster in Hubli, Karnataka under the Industrial Infrastructure Upgradation Scheme (MUR 377)**
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Col. 21
- Need to release funds from Central Road Fund for upgradation of Godoj-Ramachandrapura and Delhi-Alwar-Shahpura roads in Rajasthan (MUR 377)**
(Deb. 3, Vol. XVII, 20-02-2006)
Col. 338
- Need to release funds to solve drinking water problem in Satna and Katni districts of Madhya Pradesh (MUR 377)**
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Col. 267
- Need to release funds to the State Governments for providing better amenities to jail inmates (MUR 377)**
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Col. 276-77
- Need to release funds with a view to solve acute drinking water problem in Fatehpur district, Uttar Pradesh. (MUR 377)**
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Col. 367
- Need to release the balance amount of funds for early completion of new railway link in Ferozepur, Punjab. (MUR 377)**
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Col. 369-70
- Need to reopen closed mines in hilly area of Rajasthan with a view to provide employment to workers (MUR 377)**
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Col. 8

- Need to repair a segment of Pradhan Mantri Golden Quadrilateral Project at Sherghati in Gaya Parliamentary Constituency, Bihar (MUR 377)**
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Col. 491
- Need to rescind the order of shifting the offices of CGM, BSNL from Jammu to Srinagar (MUR 377)**
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Col. 4
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Col. 341
- Need to restore the number of seats reserved for SCs/STs in Chhattisgarh Legislative Assembly and Lok Sabha from the State proposed to be reduced by the Delimitation Commission as per 2001 census (MUR 377)**
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Col. 281-82
- Need to retain and strengthen CIFRI unit of Indian Council of Agricultural Research at Alappuzha, Kerala (MUR 377)**
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- Need to review 'City Forest' plantation project in Bijnore district, Uttar Pradesh (MUR 377)**
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Col. 446
- Need to review Food For Work Programme in Lakhimpur Khiri Parliamentary Constituency, Uttar Pradesh (MUR 377)**
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Col. 344
- Need to review implementation of National Crops Insurance Scheme in Amreli Parliamentary Constituency, Gujarat (MUR 377)**
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Col. 497
- Need to review the criteria of population fixed for construction of roads under the Pradhan Mantri Gramin Sadak Yojana in tribal and hilly regions of the country (MUR 377)**
(Deb. 16, Vol. XVIII, 09-03-2006)
Col. 283-84
- Need to review the decision regarding privatisation of Railway Coach Factory at Kapurthala, Punjab (MUR 377)**
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Col. 7
- Need to review the decision to construct a dam on Paalar river in Andhra Pradesh by the State Government (MUR 377)**
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- Need to review the functioning of Damodar Valley Corporation in Jharkhand (MUR 377)**
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- Need to revive 'The Panch Mahal District Cooperative Bank' in Godhra, Gujarat for the benefit of the farmers (MUR 377) (Deb. 30, Vol. XIX, 16-05-2006) Col. 438
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- Need to sanction a 'Bio-Methonation Plant' for Oddanchatram town in Dindigul district, Tamil Nadu for generating electricity from vegetable waste (MUR 377) (Deb. 13, Vol. XVIII, 06-03-2006) Col. 360
- Need to sanction funds for renovation of Nursinghanath Temple including facility of rope ladder between Nursinghanath and Harishankar temples in Orissa (MUR 377) (Deb. 24, Vol. XIX, 21-03-2006) Col. 72-73

- Need to send a Central Team to Uttaranchal to assess the damage caused due to drought and release funds for providing help to the affected people in the region (MUR 377)**
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Col.486-87
- Need to sent a Central team to Sitapur in Uttar Pradesh to review the implementation of centrally sponsored rural development schemes (MUR 377)**
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Col.334-35
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- Need to set up a Diesel Homeshed and Wagon Carrier Workshop at Purna Junction, Parbhani Parliamentary Constitution, Maharashtra (MUR 377)**
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Col.340
- Need to set up a full-fledged E.S.I. Hospital in Kanyakumari district, Tamil Nadu (MUR 377)**
(Deb. 24, Vol. XIX, 21-03-2006)
Col.69-70
- Need to set up a full-fledged passport office at Madurai, Tamil Nadu. (MUR 377).**
(Deb. 10, Vol. XVII, 01-03-2006)
Col.264-65
- Need to set up a gas based power project in Unnao, Uttar Pradesh with a view to meet the shortage of power in the region (MUR 377)**
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Col.332
- Need to set up a Granite polishing Industry in Gaya district, Bihar (MUR 377)**
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Col.350
- Need to set up a Heavy Industry in Moradabad, Uttar Pradesh (MUR 377)**
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Col.9
- Need to set up a Horticulture University at Mandsaur, Madhya Pradesh (MUR 377)**
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Col.337-38
- Need to set up a new Southern Freight Corridor to boost the economy of the country (MUR 377)**
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Col.331-32
- Need to set up a Passport Office at Nagercoil, Tamil Nadu (MUR 377)**
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Col.546-47
- Need to set up a regional All India Institute of Medical Science at Trivandrum, Kerala (MUR 377)**
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Col.340-41
- Need to set up a sugar mill in Madhaw Garh Tehsil, Uttar Pradesh for the benefit of the farmers in the region (MUR 377)**
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Col.396
- Need to set up an Agro-Rural Park at Jasdan in Rajkot district, Gujarat (MUR 377)**
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Col.488
- Need to set up an F.M. Radio Station in Amreli Parliamentary Constituency, Gujarat (MUR 377)**
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- Need to set up an Ordnance Factory in Himachal Pradesh with a view to generate employment opportunities in the region (MUR 377)**
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- Need to set up Arunachal Scouts in Defence Forces keeping in view the strategic location of Arunachal Pradesh (MUR 377)**
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Col. 268-69
- Need to set up Farmers Development Council for the benefit of farmers in the country (MUR 377)**
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Col. 547-48
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(Deb. 8, Vol. XVII, 27-02-2006)
Col. 326-27
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Col. 71-72
- Need to set up industries based on Manganese/Silica sand in Rewa Parliamentary Constituency, Madhya Pradesh (MUR 377)**
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Col. 331
- Need to set up Manganese and Silica sand based industries in Rewa Parliamentary Constituency, Madhya Pradesh (MUR 377)**
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Col. 329
- Need to set up monitoring mechanism for job reservation and appointment of OBCs in NDMC, Delhi (MUR 377)**
(Deb. 30, Vol. XIX, 16-05-2006)
Col. 444-45
- Need to set up storage facilities and Food processing industries in Krishnagiri and Dharmapur districts for the benefit of Mango growers in the region (MUR 377)**
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Col. 504
- Need to solve acute drinking water problem at New Tehri, Uttaranchal (MUR 377)**
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Col. 344-45
- Need to solve acute Drinking Water problem in Jharkhand (MUR 377)**
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- Need to stop construction of Tipaimukh Dam on the Barak river in Manipur (MUR 377)
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- Need to stop downsizing of Foreign Department of State Bank of India in Kolkata (MUR 377)
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Col. 488-89
- Need to strengthen the rain-fed river embankments in Haridwar Parliamentary Constituency, Uttaranchal (MUR 377)
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- Need to take firm steps to curb the activities of ISI in Gujarat and other parts of the country (MUR 377)
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Col. 240-41
- Need to take measures to check circulation of counterfeit currency in the country (MUR 377)
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- Need to take over M/s. Synthetic and Chemicals Limited located at Bareilly, Uttar Pradesh with a view to protect the interests of labourers working in the factory (MUR 377)
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- Need to take over the work of Belharna Hydro Reservoir in Banka Parliamentary Constituency, Bihar by the Central Government with a view to ensure its early completion (MUR 377)
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- Need to take steps for bird conservation management through community participation with Bio-diversity Authority of India as the nodal agency (MUR 377)
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- Need to take steps for continuance of the Andaman and Nicobar Island Forest and Plantation Development Corporation Limited (MUR 377)
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- Need to take steps for early completion of Karanpura Super Thermal Power Plant at Chatra, Jharkhand (MUR 377)
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- Need to take steps for early release of funds to Non-Government Organizations engaged in providing meals to girls in hostels (MUR 377)
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Col. 68-69
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- Need to take steps for educational development of SCs/STs with a view to enable them to take the benefit of reservations in Government jobs (MUR 377)**
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Col. 502
- Need to take steps for expansion of rail network in Jharkhand (MUR 377)**
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- Need to take steps for promoting tourism and developing tea industry in Darjeeling with a view to generate employment in the region (MUR 377)**
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Col. 4-5
- Need to take steps for promotion of Sarva Shiksha Abhiyan in Madhya Pradesh (MUR 377)**
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- Need to take steps for providing relief to the paddy growers whose crops have been affected due to natural calamities in Maharashtra (MUR 377)**
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- Need to take steps for reconstitution of Wrestling Federation of India (MUR 377)**
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Col. 280-81
- Need to take steps for reopening of Punalur Paper Mills Limited in Kerala with a view to protect the interests of the workers of the company (MUR 377)**
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Col. 275-76
- Need to take steps for revival of Cachar Sugar Mill in Chargola, Karimganj district, Assam (MUR 377)**
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- Need to take steps for revival of Coir industry in Kerala (MUR 377)**
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Col. 361-62
- Need to take steps for widening of Mumbai-Agra National Highway No. 3 at Nasik, Maharashtra with a view to ensure smooth flow of traffic in the region (MUR 377)**
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- Need to take steps to clear the pending draw of lots in Cooperative Housing Societies in Delhi (MUR 377)**
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- Need to take steps to solve the crisis in cashew industry due to fall in the price of cashew kernels (MUR 377)**
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Col. 340-41
- Need to take steps to stop demolition of houses in Delhi and bring a new Master Plan for the city (MUR 377)**
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- Need to take suitable measures to check increasing naxalite activities in Bihar (MUR 377)**
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- Need to take suitable measures to check the increase in prices of wheat (MUR 377)**
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- Need to take suitable measures to promote programmes depicting Unity in Diversity (MUR 377)
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- Need to take suitable steps to ameliorate the lot of farmers in Aurangabad Parliamentary Constituency, Bihar (MUR 377)
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- Need to take up the issue of release of Indian fishermen held captive by Pakistan Coast Guards with the Government of Pakistan (MUR 377)
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- Need to take up the issue of returning of important articles related to the lives of Gurus preserved in British Museum in London with the Government of United Kingdom (MUR 377)
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Col. 445-46
- Need to undertake revision of pay scales for Readers/Associate Professors under Merit Promotion Scheme in State Agricultural Universities, Particularly in Hissar, Haryana (MUR 377)
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Col. 326
- Need to upgrade Gwalior-Sheopurkalan railway section and extend it upto Kota city in Rajasthan (MUR 377)
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Col. 340-41
- Need to upgrade Medical College at Gorakhpur, Uttar Pradesh with a view to provide better Medical facilities to the people in the region (MUR 377)
(Deb. 20, Vol. XVIII, 14-03-2006)
Col. 386-87
- Need to upgrade the existing State Highway between Sivakasi and Sattur to a National Highway and include it in four-laning plan between Virudhunagar and Sattur (MUR 377)
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- Need to withdraw new catering policy outsourcing the entire catering of Railways to private parties with a view to protect the interest of commission vendors (MUR 377)
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